

Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Version 4 Date of commencement of CIRP: 02.05.2024; List of creditors as on: 08.04.2025

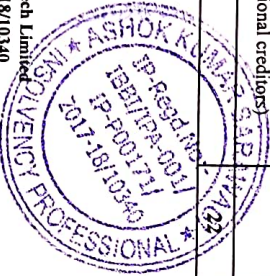
Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (Amount in ₹)

Annexure

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	1	9,10,68,96,516	1	9,10,68,96,516	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	5	61,53,88,485	0	-	-	61,53,88,485	-	2	Clarification sought from the claimant is not received
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	0	-	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	0	-	-	-	-	4	
5	Operational creditors (Workmen)	0	-	0	-	-	-	-	5	
6	Operational creditors (Employees)	2	11,53,820	2	11,53,820	-	-	-	6	
7	Operational creditors (Government Dues)	6	3,97,12,42,362	6	3,92,28,66,512	-	-	4,83,75,850	7	Clarifications sought from corporate debtor
8	Operational creditors (other than Workmen and Employees and Government Dues)	8	3,06,07,495	8	3,05,38,752	-	-	68,743	8	Clarifications sought from corporate debtor
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
Total			13,72,52,88,678	17	13,06,14,55,600	-	61,53,88,485	4,84,44,593		

Thanks & Regards

Ashok Kumar Sarangi



Ashok Kumar Sarangi
 Resolution Professional of Impex Ferro Tech Limited
 Regn. No. IBBI/PA-001/IP-P00171/2017-18/10340
 Authorisation for Assignment ("AFA"): AAI/10340/02/300625/107208
 AFA Validity: June 30 2025
 Reg. and Process specific Address: 18 Rabindra Sarani, Poddar Court, Gate No-3, 5th Floor, Room No-4, Kolkata - 700001
 Reg. Email Id: Sarangiasashok@gmail.com
 Process Specific email id for correspondence: cirp.ift@gmail.com
 Date: 08/04/2025
 Place: Kolkata

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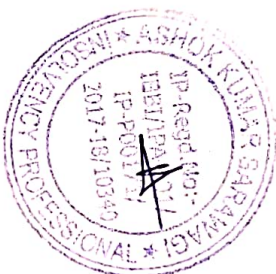
List of secured financial creditors belonging to any class of creditors
(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted		Details of claim admitted		Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee							
1	RARE ASSET RECONSTRUCTION LIMITED		15-05-2024	9,10,68,96,516	9,10,68,96,516	Secured	9,10,68,96,516	9,10,68,96,516	No	100%	Nil	Nil	0	-	
	TOTAL			9,10,68,96,516	9,10,68,96,516		9,10,68,96,516	9,10,68,96,516		100%			0	-	

Annexure-2

Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Date of commencement of CIRP: 02.05.2024; List of creditors as on: 08.04.2025
List of unsecured financial creditors belonging to any class of creditors
(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted		Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim							
1	LAXMI FINANCIAL MANAGEMENT PRIVATE LIMITED		16-05-2024	7,38,94,657		Unsecured	0 No	0%	0	0	7,38,94,657		Clarification sought from the claimant is not received
2	BATUKA DISTRIBUTORS PRIVATE LIMITED		16-05-2024	13,74,53,013		Unsecured	0 No	0%	0	0	13,74,53,013		Clarification sought from the claimant is not received
3	RAUNAK DISTRIBUTORS PRIVATE LIMITED		16-05-2024	6,36,89,095		Unsecured	0 No	0%	0	0	6,36,89,095		Clarification sought from the claimant is not received
4	MFPL COMMERCIAL PRIVATE LIMITED		16-05-2024	5,60,13,912		Unsecured	0 No	0%	0	0	5,60,13,912		Clarification sought from the claimant is not received
5	KALASH TRADERS PRIVATE LIMITED		16-05-2024	28,43,37,808		Unsecured	0 No	0%	0	0	28,43,37,808		Clarification sought from the claimant is not received
	TOTAL			61,53,88,485			0	0%	0	0	61,53,88,485		



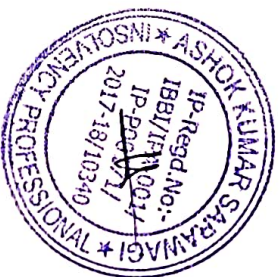
Annexure - 3

(Amount in ₹)

[illegible]

Annexure – 4

(Amount in ₹)

[illegible]

Annexure 5

4 Date of commencement of CIRP: 02.05.2024; List of creditors as on: 08.04.2025

(Amount in ₹)

[illegible]

Annexure – 6

Date of commencement of CIRP: 02.05.2024; List of creditors as on: 08.04.2025

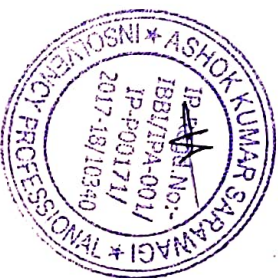
ditional creditor

Sl. No	Name of authorised representative, if any	Identification No.	00-01-1900	Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable						
1	NA	RICHA LATH	15-05-2024	2,18,333		Unsecured	No	NA	Nil	Nil	-	0		
2	NA	SANJEEV KUMAR GUPTA	16-05-2024	9,35,487		Unsecured	No	NA	Nil	Nil	-	0		
				11,53,820					0	0	-	0	-	



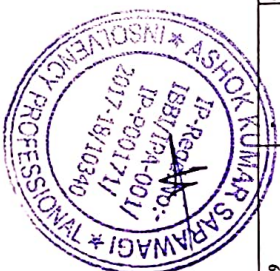
List of operational creditors (Government dues)
(Amount in ₹)

Details of Claimant			Details of claim received			(Amount in ₹)										
Sl. No.	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount Admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Deputy Commissioner of Income Tax Central Circle-3(2), Kolkata	Central Govt		15-05-2024	2,13,72,61,780	2,11,57,88,319	Unsecured	0	0	No	NA	0	Nil	0	2,14,73,461	Clarifications sought from corporate debtor
2	Commissioner of Commercial taxes Govt of West Bengal	State Govt (West Bengal)		30-05-2024	34,83,27,729	32,14,25,340	Unsecured	0	0	No	NA	0	Nil	0	2,69,02,389	Clarifications sought from operational creditor as well as corporate debtor
3	Danodhar Valley Corporation	Central Govt	PAN: AAABC005411 M	31-05-2024	1,46,43,33,784	1,46,43,33,784	Unsecured	0	0	No	NA	0	Nil	0	-	
4	Employees' State Insurance Corporation	Central Govt		10-07-2024	14,270	14,270	Unsecured	0	0	No	NA	0	Nil	0	-	
5	The GOI through The Assistant Commissioner, Customs Division	Central Govt		28-08-2024	2,06,78,939	2,06,78,939	Unsecured	0	0	No	NA	0	Nil	0	-	
6	Income Tax Officer Ward-2 (1) TDS Kolkata Dept of Income Tax Ministry of Revenue	Central Govt		22-11-2024	6,25,860	6,25,860	Unsecured	0	0	No	NA	0	Nil	0	-	
TOTAL					3,97,12,42,362	3,92,28,66,512		0	0			0		0	4,83,75,850	



Annexure - 8
Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Date of commencement of CIRP: 02.05.2024; List of creditors as on: 08.04.2025
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Detail of claim received		Detail of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	AURORA COKE LIMITED	L23101WB1993PLC060134	13-05-2024	2,74,57,778	2,74,00,835	Unsecured	0	0	NO	0		0	0	0	56,943	Clarifications sought from operational creditor
2	NATIONAL STOCK EXCHANGE OF INDIA LIMITED	U67120MH1992PLC069769	16-05-2024	11,68,200	11,56,400	Unsecured	0	0	NO	0		0	0	0	11,800	Clarifications sought from operational creditor as corporate debtor
3	BSE LIMITED	L67120MH12005PLC131188	28-05-2024	14,10,100	14,10,100	Unsecured	0	0	NO	0		0	0	0	0	
4	Central Depository Services (India) Limited	L67120MH1997PLC112443	12-08-2024	1,67,490	1,67,490	Unsecured	0	0	NO	0		0	0	0	0	
5	NATIONAL SECURITIES DEPOSITORY LTD	U74120MH2012PLC230380	23-07-2024	90,063	90,063	Unsecured	0	0	NO	0		0	0	0	0	
6	JBS & COMPANY	FRN- 323734E	10-09-2024	1,12,900	1,12,900	Unsecured	0	0	NO	0		0	0	0	0	
7	R Kohli & Co. LLP	LLP No: AAS-5294	06-02-2025	92,964	92,964	Unsecured	0	0	NO	0		0	0	0	0	
8	N R & Associates	FRN No. 102903	06-02-2025	1,08,000	1,08,000	Unsecured	0	0	NO	0		0	0	0	0	
	TOTAL			3,06,07,495	3,05,38,752		0	0		0		0	0	0	68,743	



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(Amount in ₹)

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